

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 28th day of July, 2004.

QUORUM : HON. MR. JUSTICE S.R. SINGH, V.C.

O.A. No. 779 of 2004

Vijai Kumar S/O Late Gyan Chand R/O Village & Post Office  
Mahengi Via Nanauta, District Saharanpur, at present posted  
as Postal Assistant, Post Office Walapeer, Haridwar,  
Uttaranchal.....

.....Applicant.

Counsel for applicant : Sri Yashwant Singh.

Versus

1. Union of India through Secretary, Ministry of Communication, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Post Master General, Uttaranchal Circle, Dehradun Mandal, Dehradun.
3. Senior Superintendent of Post Offices, Saharanpur, District Saharanpur.

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.....Respondents.

Counsel for respondents : Sri S. Singh.

O R D E R (ORAL)

BY HON. MR. JUSTICE S.R. SINGH, V.C.

Heard Sri Yashwant Singh, learned counsel for the applicant, Sri L.M. Singh holding brief of Sri S. Singh, learned Senior Standing Counsel for Union of India and perused the pleadings.

2. The relief claimed herein is that the Respondents be directed to comply with the office order dated 4.6.2002 (Annexure A-1). The office order aforesaid was issued by the Chief Pest Master General, UP Circle, Lucknow thereby directing the repatriation of the officials mentioned therein on the basis of their options given consequent upon bifurcation of UP Postal Circle and formation of new Uttaranchal circle. The applicant was repatriated from Dehradun to Saharanpur as per the order dated 4.6.2002

(P.S.)

but the said order has not been given effect till date. The grievance of the applicant is that most of the officials referred to in the order, have been allowed to join their place of duty as per order dated 4.6.2002. The order has not been implemented so far in respect of the applicant.

3. Having heard counsel for the applicant and Sri L.M. Singh holding brief of Sri S. Singh, I am of the view that this O.A. can be disposed of at the admission stage itself with a direction to the applicant to make a fresh representation to the Chief Post Master General, Uttarakhand Circle, Dehradun, who shall consider the case of the applicant and dispose of the representation by means of a reasoned order within a period of one month from the date of receipt of a copy of this order.

4. The O.A. is disposed of in terms of the above direction with no order as to costs.

*R.S.*  
V.C.

Asthana/